

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Crl.)
2345/2015

No(s).

SYED WASIF HAIDER
oner(s)

Petiti

VERSUS

STATE OF U P & ORS.
dent(s)

Respon

(with office report)

Date : 18/11/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Govind Jee, Adv.
Mr. Prashant Bhushan, Adv.

For Respondent(s)

Mr. Rishi Jain, Adv.
Mr. Adarsh Upadhyay, Adv.

Ms. Poonam, Adv.
Mr. Birendra Kumar Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

the learned Four weeks time, as last chance is given to
the counsel for the respondent Nos. 2 to 4 to file
the counter affidavit.

The Learned counsel for the respondent No.1 seeks and is given
four weeks time to file the counter affidavit.
List again on 29.1.2016.

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2015.11.18
16:24:11 SCT
Reason:

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